

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 482/2018 in
OA No. 2368/2018**

This the 14th day of October, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Ex Sub Maj (Hony Lt) Vinod Kumar Sharma
Aged about 57 years
S/o late Sh. Jagdish Prasad Sharma
R/o-House No. 48/49, Vipin Garden Extn.,
Gali No. 2, Dwarka Mor, Uttam Nagar
New Delhi-110059. (earlier address)
Presently resideing at : House No. 9/20A (Ground Floor)
Sector-9, Judge Colony
Vaishali (Ghaziabad) ...Petitioner

(through Dr. Vijendra Mahandiyani)

VERSUS

1. Sh. D. Sarkar, IAS
Commissioner (Sports)
Delhi Development Authority
Sports Management Board
IV Floor, Block B
Vikas Sadan, INA, New Delhi-110023.
2. Col Praveen Anand (Retd)
Secretary (co-ordination cell)
Delhi Development Authority
Sports Wing, Coordin Cell
Siri Fort Sports Complex

August Kranti Marg, New Delhi-110049. ... Respondents
(through Sh. M.S. Reen)

ORDER (Oral)

Hon'ble Mr. S.N. Terdal:

Heard. Perused the order dated 29.06.2019.

2. In view of the same, the CP is closed. Notices issued to the respondents are discharged.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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